

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 1555/97

(2)

This the 7th day of July, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI N. SAHU, MEMBER (A)

Sudhir Trikha S/O S. L. Trikha,
R/O E-3, I.A.R.I. Campus
Pusa, New Delhi.

... Applicant

(By Shri P. L. Mimroth, Advocate)

-Versus-

1. Union of India through
Secretary, Department of
Agriculture Research &
Education (DARE),
Krishi Bhawan,
New Delhi-110001.
2. The President,
Indian Council of Agriculture
Research, Krishi Bhawan,
New Delhi-110001.
3. Director,
Indian Agriculture Research Institute,
Pusa,
New Delhi-110012. ... Respondents

O R D E R (ORAL)

Shri Justice K. M. Agarwal, Chairman -

The learned counsel for the applicant wants to withdraw this application. He is permitted to do so. Accordingly, the application is dismissed as withdrawn.

KM
(K. M. Agarwal)
Chairman

N.Sahu
(N. Sahu)
Member (A)

/as/